

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 115
(IB)-37(PB)/2018

IN THE MATTER OF:

Dinesh Kumar Jain & Ors. ...

Vs

Fantastic Buildcon Pvt.Ltd. & Ors. ...

...

...

Applicant/Petitioner

Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, Liq.

Order delivered on 08.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

For the Respondent

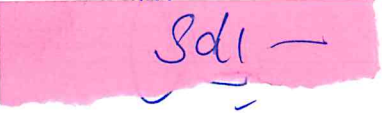
: Mr. Krishna Kumar, Advocate

: Mr Rakesh Kumar, Ms Preeti Kashyap,
Mr Ananjeya Mishra, Adv.

ORDER

List on 22.02.2021.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

08.01.2021
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